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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/112/2016  
NAME OF THE PETITIONER(S) : K. M. Veluthas & another  
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another  
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

CHANDRA PRAKASH

for Petitioner

Puthoor Siddhartha

For Respondent



**ORDER**

Representing counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal today as he is indisposed. Counsel for respondent present. Both the counsels prayed for time for making submissions. Time is enlarged at request. Put up on 05.01.2018.

S. Vijayaraghavan  
Member (Technical)

K. Anantha Padmanabha Swamy  
Member (Judicial)